NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No.1628/(MAH)/2017

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.01.2018

NAME OF THE PARTIES:

Acasia Tele Services Pvt. Ltd.

V/s.

Auspice Trading Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.

NAME

DESIGNATION

SIGNATURE

28

& Madon Grysta

Charlockart

hardsolvent

912-pplicond

ORDER CP 1628/I&BC/NCLT/MB/MAH/2017

- The Learned Representatives of both the sides are present.
- The Petition Under Section 9 of the Code mentioned. Admittedly served upon the Respondent. Directed to file reply on or before 25.01.2018.
- Listed for hearing on **31.01.2018**.

a 1 /

Sd/-

BHASKARA PANTULA MOHAN

Member (Judicial)

Date: 09.01.2018

UC

Sd/-

M.K. SHRAWAT

Member (Judicial)